

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE

BUDGAM

Subject :- Providing of financial assistance to the Lawyers

No :- VM-05/PDJS/BUD/2020

ORDER

Apropos order dated 28.04.2020 issued by Hon'ble High Court vide no 1593/ LP, received from the Secretary to the Hon'ble Administrative Judge , District Budgam , the following arrangement is made public

1. All the Judicial officers of District Budgam are requested to circulate within their own jurisdiction , the order dated 28.04.2020 issued by Hon'ble High Court vide no 1593/ LP, among the Advocates who are enrolled with J&K State Bar Council and are desirous of any financial assistance .
2. Thereupon , Ld Advocates who are enrolled with J&K State Bar Council and are desirous of financial assistance shall submit the requisite information in the prescribed format by any available mode of communication within one week from today to District Coordinator Mr Abdul Bari , Ld Civil Judge Jr Division Chadoora at mobile no 9419666222 or/and email at ahtisham.bari@gmail.com
3. Upon receipt of applications from the desirous Advocates, same shall be placed before the District Screening Committee, which shall meet on 06.05.2020 for scrutiny of applications .
4. No application received after 04.05.2020 shall be entertained by the District Screening Committee.

Sd/-

Principal District & Sessions Judge
Budgam

Dated 28.04.2020